GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:5069 ANSWERED ON:10.12.2010 'BIPPA WITH COUNTRIES' Khaire Shri Chandrakant Bhaurao

Will the Minister of FINANCE be pleased to state:

- (a) whether India has entered into Bilateral Investment Promotion and Protection Agreement (BIPPA) with various countries;
- (b) if so, the salient features thereof and likely benefits of such agreements, country-wise;
- (c) whether the said agreement with Sudan has been made effective recently;
- (d) if so, the details thereof;
- (e) whether the Government has identified the mutually benefiting business sectors of both the countries; and
- (f) if so, the details thereof?

Answer

Minister of State in the Ministry of Finance(SHRI NAMO NARAIN MEENA)

- (a)&(b): India has hitherto signed BIPPAs with 79 countries, of which 70 have come into force. The salient features of the BIPPA include, inter alia, extending National Treatment and Most Favoured Nation treatment to bilateral foreign investments.
- (c)&(d): A Process Verbale for giving effect to the BIPPA entered into between India and Sudan has been signed on 18.10.2010.
- (e)&(f): Provisions of BIPPA do not focus on any specific sector.